(2) General Discussion on the Railway Budget for 1966-67.

SHW BHUPESH GUPTA (West Bengal): What about various other things? We have given notice pertaining to the Monopolies Commission.

MR. CHAIRMAN : Papers to be laid on the Table.

SHRI BHUPESH GUPTA: I would like further to know about the Business.

 $\ensuremath{\mathsf{MR}}.$  CHAIRMAN : I have proceeded to the next item.

#### PAPERS LAID ON THE TABLE

# ANNUAL REPORT (1964-65) OF THE UNIVERSITY GRANTS COMMISSION

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): Sir, I beg to lay on the Table, under section 18 of the University Grants Commission Act, 1956, a copy of the Annual Report of the University Grants Commission for the year 1964-65. [Placed in Library. See No. LT -5635/66].

- I. REPORT (1964) OF THE AIRPORT SECURITY COMMITTEE
- II. THE DEFENCE OF INDIA (SIXTH AMEND-MENT) RULES, 1965
- III. THE DEFENCE OF INDIA (SEVENTH AMENDMENT) RULES, 1965
- IV. THE DEFENCE OF INDIA (EIGHTH AMENDMENT) RULES, 1965

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): Sir, with your permission and on behalf of Shri Jaisukhlal Hathi, I beg to lay on the Table:—

- (a) A copy of the Report (1964) of the Airport Security Committee.
- (6) A copy each of the following Notifications of the Ministry of Home Affairs, under section 41 of the Defence of India Act, 1962:— (/) Notification G.S.R. No. 1833, dated the 10th December, 1965, publishing the Defence of India (Sixth Amendment) Rules, 1965.

(«) Notification G.S.R. No. 1893, dated the 25th December, 1965, publishing the Defence of India (Seventh Amendment) Rules, 1965.

(/il) Notification G.S.R. No. 1894, dated the 28th Decemoer, 1965, publishing the Defence of India (Eighth Amendment) Rules, 1965. [PLACED IN LIBRARY. See No. LT-5642/66 for (a) AND (b)].

### ANNUAL REPORT AND STATEMENT OF ACCOUNTS (1964-65) OF THE NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (DR. SHRIMATI T. S. SOUNDARAM RAMACHANDRAN)
Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Eleventh Annual Report and Statement of Accounts of the National Research Development Corporation of India for the year ended the 31st March, 1965, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon. [Placed in Library, See No. LT-5644/66].

### THE INTERNATIONAL COPYRIGHT (FIFTH AMENDMENT) ORDER, 1965

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): Sir, I beg to lay on the Table, under section 43 of the Copyright Act, 1957, a copy of the Ministry of Education Notification S.O. No. 3781, dated the 27th November, 1965, publishing the Inter national Copyright (Fifth Amendment Order, 1965, [Placed in Library. See No. LT-5643/66]

# FORTY-FOURTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

(1965-66) SHRI S. C. DEB

(Assam): Sir, I beg: lay on the Table a copy of the Forty-fourth Report of the Public Accounts Committee (1965-66) on Audit Report (Civil) on Revenue Receipts, 1965, relating to Revenue Position, Customs and Union Excise Duties.